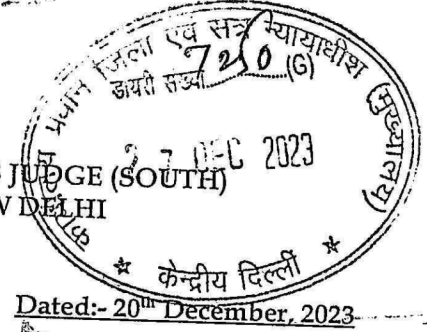


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (SOUTH)
DISTRICT COURT COMPLEX, SAKET, NEW DELHI

ORDER NO. 108/2023



Dated:- 20th December, 2023

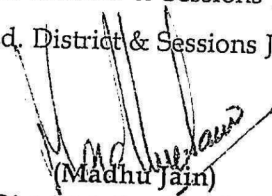
Pursuant to the Transfer & Posting of the Judicial Officers and in partial modification of the earlier orders on the subject, the Committee for dealing with concerns of Members of the Bar at the District Level is hereby reconstituted with immediate effect as under:-

- | | |
|--|---------------|
| 1. The Principal District & Sessions Judge (South) | - Chairperson |
| 2. Sh. Purshotam Pathak, Addl. Sessions Judge (South) | - Member |
| 3. Administrative Civil Judge (South) | - Convener |
| 4. President, Saket Bar Association | - Member |
| 5. Hony. Secretary, Saket Bar Association | - Member |
| 6. Sh. Rakesh Sherawat, Nominated Member by the Bar Council of Delhi | - Member |

The scope of work of the above mentioned Committee for dealing with concerns of Members of the Bar at the District Level are as follows:-

- (i). To make recommendation for smooth functioning of the Court(s);
- (ii). To facilitate amicable resolution of the problems faced by the Members of the Bar in respect of functioning of the South District - limited to procedural and logistical matters but excluding complaints about the conduct of any Judge;
- (iii). To facilitate amicable resolution of issues concerning the Police; and
- (iv). Make appropriate recommendation to the Hon'ble BMCC of the High Court.

All correspondence with the Hon'ble High Court or other Authorities shall be done only through the undersigned. All the official communications to the District & Sessions Judges of other Districts or their Branches be addressed to the concerned Ld. District & Sessions Judge and only under instructions of the undersigned.


(Madhu Jain)

Principal District & Sessions Judge (South)
District Courts Complex, Saket, New Delhi

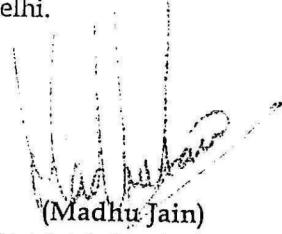
38221-38241

No. _____/Committee for concerns of the Bar/GB/SD/Saket/ND/2022, New Delhi, Dated:- 22/12/2022

Copy to:-

1. The Registrar General, High Court of Delhi, New Delhi with the request that this may kindly be brought to the notice of Hon'ble Building Maintenance & Construction Committee (Saket Court Complex), New Delhi.
2. The District & Sessions Judge (Headquarters), Tis Hazari Courts Complex, Delhi.

3. The District & Sessions Judge (South-East), Saket Courts Complex, New Delhi.
4. The concerned Members of the Committee, as constituted above.
5. The Hony. Secretary, Bar Council of Delhi.
6. The Hony. Secretary, Saket Bar Association, Saket Court, New Delhi.
7. The Public Relation Officer, Saket Court Complex, New Delhi.
8. The Website Committee, Tis Hazari Court, Delhi with a request to upload the same on the website of Delhi District Court and District Court Saket, New Delhi.
9. The Public Relation Officer, Saket Court Complex, New Delhi.
10. For uploading on LAYERS.
11. For uploading on Centralized Website through LAYERS.
12. PS attached to undersigned.



(Madhu Jain)
Principal District & Sessions Judge (South)
District Courts Complex, Saket, New Delhi